

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.01.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 939 of 2020	Pankaj Vijayan Vs. Resolution Professional of Siddhi Vinayak Logistics Ltd.	Rachita Garg	Moulshree Shukla

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 790 of 2020	Krishna Kumar Sahu & Ors. Vs. Sai Prasad Properties Ltd.	Avinash Bhati	
3.	Comp. App. (AT) (Ins) No. 1095 of 2020	Ome Prakash Verma Vs. Amit Jain Resolution Professional of Neesa Leisure Ltd. & Ors.	Uday Bedi	

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 277 of 2020	Akshay Arun Shetty Vs. Bank of India & Anr.	Shreya Bhingarde	R.B. Trivedi-R1 Rakesh Kumar Tulsyan,-R.P. Rakesh Tulsyan
5.	Comp. App (AT) (Ins) No. 880 of 2020	Sri D. Srinivasa Rao Vs. Vaishnovi Infratech Ltd.	Krishna Dev Jagarlamudi	
6.	Comp. App. (AT) (Ins) No. 948 of 2020	Babu Phutane Sakamani & Ors. Vs. Bhagyalakshmi Homes LLP	Srijan Sinha	
7.	Comp. App (AT) (Ins) No. 954 of 2020	Apundarik Merchants Pvt. Ltd. Vs. Bansidhar Agarwalla & Co. Pvt Ltd.	Shubhankar Agarwala	

8.	Comp. App. (AT) (Ins) No. 966 of 2020	Mohammad Javed Sultan Vs. Emerald Minerals Exim Pvt. Ltd. and Ors.	Kumud Shekhar	
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For Hearing

9.	Comp. App. (AT) (Ins) No. 434 of 2020	Anirudh Kumar Vs. IBM India Pvt. Ltd. & Anr.	Himanshu Harbola	Ashmi Mohan-R1 Purti Marwaha Gupta-R2 Yogender Pal Singhal-IRP
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12:00 Noon

For Hearing

10.	Comp. App. (AT) (Ins) No. 632 of 2020	Aparna Enterprise Ltd. Vs. SJR Prime Corporation Pvt. Ltd.	Vishal Ganda	Aishwarya Chaudhary
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02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Hearing

11.	Comp. App. (AT) (Ins) No. 490 of 2020 Part Heard	Shakambri Traders Vs. Venkataramanarao Nagarajan, Liquidator of Ashok Magnetics Ltd. & Anr.	S. K. Goyal	Venkataramanrao Nagarajan Rajesh Bohra-R2
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Copy to: -

1. Notice Board
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**